

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 192/TT/2022

- Subject** : Petition for determination of transmission tariff for the 2019-24 tariff period for Asset-I: 11 Nos. of Central Sector Communication Links and Asset-II: 1 No. of Central Sector Communication Links under the 'Fibre Optic Communication system in lieu of existing Unified Load Dispatch and Communication (ULDC) Microwave Links in the North-Eastern Region.'
- Date of Hearing** : 24.11.2022
- Coram** : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Assam Electricity Grid Corporation Limited and 6 others
- Parties Present** : Shri S.S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Zafrul Hasan, PGCIL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. In the meanwhile, the Commission directed the Respondents to file their reply to the petition by 16.12.2022 and the Petitioner to file rejoinder, if any, by 26.12.2022. The Commission further observed that no further extension of time shall be allowed and directed the parties to comply with the directions within the specified timeline.

3. The matter shall be listed for final hearing on 5.1.2023.

By order of the Commission

sd/-

(V. Sreenivas)
Joint Chief (Law)

